

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st August, 2016
TIME:10.30 hrs. to 13.15 hrs.

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 110/2016(CZ)	Shri Rajendra Jain Vs. State of M.P. & 2 Ors.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 112/2016(CZ)	Prakash Upadhyay Vs. Union of India & 7 Ors.	Mr. Akash Pare, Adv.	
3.	Original Application No. 113/2016(CZ)	Kaluram Tomar Vs. State of M.P. & 7 Ors.	Mr. Mohammad Arif Sheikh, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in